



**OFFICE OF THE CHIEF SECRETARY
GOVERNMENT OF MEGHALAYA**

CLARIFICATION

With reference to the Urgent Notice issued on 13th April, 2020 and Order No. HFW/COVID-19/2020/02 dated Shillong the 19th of April, 2020, it is hereby informed that the effective date of registration for people who visited Bethany Hospital, Shillong has been revised to **24th March, 2020**. Though initially, the effective registration date was announced as 22nd March, 2020, subsequent investigations have revealed that 24th March, 2020 will be the effective date. The home quarantine and registration for the new App, CORONTINE, is made effective w.e.f 24th March, 2020 and not 22nd March, 2020 as notified earlier. Those who visited on 22nd and 23rd March, 2020 need not observe home quarantine anymore and need not register in the new CORONTINE App.

Hence, all those who visited Bethany Hospital, Shillong on or after 24th March, 2020 are requested to download the CORONTINE App. For Bethany Hospital, Nongpoh there is no change. The effective date remains 30th March, 2020 as notified earlier.

Sd/-

**Chief Secretary
Government of Meghalaya**

Copy to:

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.

**Special Officer to the Chief Secretary
Government of Meghalaya**